

Sub.: -Regarding Quotation for Bare Acts.

Sir/Madam,

You are requested to send the quotation for the Latest Editions of Bare Acts mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in Judges' Library, Fourth Floor, Saket Courts Complex, New Delhi on or before 12-02-2020 (Wednesday) at 4:30 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **12-02-2020 (Wednesday) at 4:30 p.m. in Conference Hall, Adjacent to Room No. 500, 5th Floor, Saket Courts, New Delhi**, failing which it will be presumed that you are not interested in sending the quotation for Bare Acts.

You should quote the rates of the Latest Edition of Bare Acts for which you are required to submit the Sample(s). Without Sample(s) of the Bare Acts, quotation shall not be considered by the Centralized Library Committee.

Thanking you,

Yours faithfully,

Jai Bhagwan

(JAI BHAGWAN)

Branch Incharge/SJA Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

LIST OF BARE ACTS

S. NO.	NAME OF THE BARE ACT	AUTHOR	NO.OF COPIES
1	AADHAR (TARGETED DELIVERY OF FINANCIAL AND OTHER SUBSIDIES, BENEFITS AND SERVICES) ACT, 2016	BARE ACT	211
2	AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981	BARE ACT	211
3	ARBITRATION AND CONCILIATION ACT, 1996	BARE ACT	211
4	ARMS ACT, 1959	BARE ACT	211
5	BANKERS BOOK EVIDENCE ACT, 1891	BARE ACT	211
6	BAR COUNCIL OF INDIA RULES ALONG WITH ALLIED RULES AND ADVOCATS ACT, 1961	BARE ACT	211
7	BENAMI TRANSACTION (PROHIBITION) ACT, 1988	BARE ACT	211
8	BOMBAY PREVENTION OF BEGGING ACT, 1959	BARE ACT	211
9	CENTRAL VIGILANCE COMMISSION ACT, 2003	BARE ACT	211
10	CODE OF CIVIL PROCEDURE, 1908	BARE ACT	211
11	CODE OF CRIMINAL PROCEDURE, 1973	BARE ACT	211
12	COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT, 2015	BARE ACT	211
13	COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005	BARE ACT	211
14	COMPANIES ACT	BARE ACT	211
15	COMPETITION ACT, 2002 WITH ALLIED RULES	BARE ACT	211
16	CONSTITUTION OF INDIA	BARE ACT	211
17	CONSUMER PROTECTION ACT, 1986	BARE ACT	211
18	CONTEMPT OF COURTS ACT, 1971	BARE ACT	211
19	CONTRACT LABOUR ACT, 1970	BARE ACT	211
20	COPYRIGHT ACT, 1957	BARE ACT	211
21	COURT FEES ACT, 1870	BARE ACT	211
22	CRIMINAL LAW (AMENDMENT) ACT, 2013	BARE ACT	211
23	CRIMINAL LAW (AMENDMENT) ACT, 2013 (ORIDINANCES)	BARE ACT	211

S. NO.	NAME OF THE BARE ACT	AUTHOR	NO.OF COPIES
24	CUSTOMS ACT, 1962	BARE ACT	211
25	DELHI DEVELOPMENT ACT, 1957	BARE ACT	211
26	DELHI EXCISE ACT, 2009	BARE ACT	211
27	DELHI LAND REFORMS ACT, 1954	BARE ACT	211
28	DELHI LAND REVENUE ACT, 1954	BARE ACT	211
29	DELHI MUNICIPAL CORPORATION ACT, 1957	BARE ACT	211
30	DELHI POLICE ACT, 1978	BARE ACT	211
31	DELHI PUBLIC GAMBLING ACT, 1955	BARE ACT	211
32	DELHI RENT CONTROL ACT, 1958	BARE ACT	211
33	DELHI SHOPS AND ESTABLISHMENT ACT	BARE ACT	211
34	DELHI SPECIAL POLICE ESTABLISHMENT ACT, 1946	BARE ACT	211
35	DESIGN ACT, 2000	BARE ACT	211
36	DIVORCE ACT, 1869	BARE ACT	211
37	DOWRY PROHIBITION ACT, 1961	BARE ACT	211
38	DRUGS AND COSMETICS ACT, 1940	BARE ACT	211
39	ELECTRICITY ACT, 2003	BARE ACT	211
40	EMPLOYEES COMPENSATION ACT, 1923	BARE ACT	211
41	EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT ALONG WITH E.P.F. SCHEME, 1952 WITH ALLIED SCHEMES, RULES AND FORMS	BARE ACT	211
42	EMPLOYEE'S STATE INSURANCE ACT, 1948	BARE ACT	211
43	EVIDENCE ACT, 1872	BARE ACT	211
44	FACTORIES ACT, 1948	BARE ACT	211
45	FAMILY COURTS ACT, 1984	BARE ACT	211
46	FATAL ACCIDENTS ACT, 1855	BARE ACT	211
47	FOOD SAFETY AND STANDARDS ACT, 2006	BARE ACT	211
48	FOREIGN EXCHANGE MANAGEMENT ACT, 1999	BARE ACT	211
49	FOREIGN MARRIAGE ACT, 1969	BARE ACT	211
50	GENERAL CLAUES ACT, 1897	BARE ACT	211

S. NO.	NAME OF THE BARE ACT	AUTHOR	NO.OF COPIES
51	GUARDIANS AND WARDS ACT, 1890	BARE ACT	211
52	HINDU ADOPTIONS AND MAINTENANCE ACT, 1956	BARE ACT	211
53	HINDU LAWS (CONTAINING 5 ACTS)	BARE ACT	211
54	HINDU MARRIAGE ACT, 1955	BARE ACT	211
55	HINDU MINORITY AND GUARDIANSHIP ACT, 1956	BARE ACT	211
56	HINDU SUCCESSION ACT, 1956	BARE ACT	211
57	IMMORAL TRAFFIC (PREVENTION) ACT, 1956	BARE ACT	211
58	INCOME TAX ACT	BARE ACT	211
59	INDIAN CHRISTIAN MARRIAGE ACT, 1872	BARE ACT	211
60	INDIAN CONTRACT ACT, 1872	BARE ACT	211
61	INDIAN EASEMENT ACT, 1882	BARE ACT	211
62	INDIAN PENAL CODE	BARE ACT	211
63	INDIAN PARTNERSHIP ACT, 1982	BARE ACT	211
64	INDIAN STAMP ACT, 1899	BARE ACT	211
65	INDIAN SUCCESSION ACT, 1925	BARE ACT	211
66	INDUSTRIAL DISPUTES ACT, 1947	BARE ACT	211
67	INFORMATION TECHNOLOGY ACT, 2000	BARE ACT	211
68	JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN) ACT, 2015	BARE ACT	211
69	LAND ACQUISITION ACT, 1894	BARE ACT	211
70	LIMITATION ACT, 1953	BARE ACT	211
71	LOKPAL AND LOKAUKTAS ACT, 2013	BARE ACT	211
72	MEDICAL TERMINATION OF PREGNANCY ACT, 1971	BARE ACT	211
73	MENTAL HEALTH ACT, 1987	BARE ACT	211
74	MENTAL HEALTHCARE ACT, 2017	BARE ACT	211
75	MINIMUM WAGES ACT, 1948	BARE ACT	211
76	MOTOR VEHICLES ACT, 1988	BARE ACT	211
77	MUSLIM LAWS	BARE ACT	211
78	NARCOTICS AND PSYCHOTROPICS SUBSTANCES ACT, 1985	BARE ACT	211

S. NO.	NAME OF THE BARE ACT	AUTHOR	NO.OF COPIES
79	NATIONAL SECURITY ACT, 1980	BARE ACT	211
80	NEGOTIABLE INSTRUMENTS ACT, 1881	BARE ACT	211
81	NEW DELHI MUNICIPAL COUNCIL ACT, 1994 (NDMC ACT)	BARE ACT	211
82	OATHS ACT, 1969	BARE ACT	211
83	OFFICIAL SECRETS ACT, 1923	BARE ACT	211
84	PARSI MARRIAGE AND DIVORCE ACT, 1936	BARE ACT	211
85	PARTITION ACT, 1893	BARE ACT	211
86	PASSPORTS ACT, 1967	BARE ACT	211
87	PATENTS ACT, 1970	BARE ACT	211
88	PERSONS WITH DISABILITES (EQUAL OPPORTNITIES, PROTECTION OF RIGHTS AND FULL PARTICIPATION) ACT, 1995	BARE ACT	211
89	PRE-CONCEPT AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994	BARE ACT	211
90	PREVENTATION OF CORRUPTION ACT, 1988	BARE ACT	211
91	PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT, 1984	BARE ACT	211
92	PREVENTION OF FOOD ADULTERATION ACT, 1954	BARE ACT	211
93	PREVENTION OF MONEY LAUNDERING ACT, 2002	BARE ACT	211
94	PROBATION OF OFFENDERS ACT, 1958	BARE ACT	211
95	PROHIBITION OF CHILD MARRIAGES ACT, 2006	BARE ACT	211
96	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012	BARE ACT	211
97	PROTECTION OF HUMAN RIGHTS ACT, 1993	BARE ACT	211
98	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005	BARE ACT	211
99	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1971	BARE ACT	211
100	PUNJAB EXCISE ACT, 1914	BARE ACT	211
101	RAILWAYS ACT, 1989	BARE ACT	211
102	RECOVERY OF DEBT DUE TO BANKS AND FINANCIAL INSTITUTIONS ACT, 1993 ALONG WITH ALLIED RULES	BARE ACT	211
103	REGISTRATION ACT, 1908	BARE ACT	211
104	RIGHT TO INFORMATION ACT, 2005	BARE ACT	211

S. NO.	NAME OF THE BARE ACT	AUTHOR	NO.OF COPIES
105	RIGHTS OF PERSONS WITH DISABILITIES ACT, 2016	BARE ACT	211
106	SALE OF GOODS ACT, 1930	BARE ACT	211
107	SCHEDULED CASTES AND SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989	BARE ACT	211
108	SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION AND REDRESSAL) ACT, 2013	BARE ACT	211
109	SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) ACT, 1985 ALONG WITH BIFR	BARE ACT	211
110	SOCIETIES REGISTRATION ACT, 1860	BARE ACT	211
111	SPECIAL MARRIAGE ACT, 1954	BARE ACT	211
112	SPECIFIC RELIEF ACT, 1963	BARE ACT	211
113	SUITS VALUATION ACT, 1887	BARE ACT	211
114	TRADE MARKS ACT, 1999	BARE ACT	211
115	TRANSFER OF PROPERTY ACT, 1882	BARE ACT	211